

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
SUPPLEMENTARY CAUSE LIST 27.05.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Ram Ratan Nagori , Sr.Advocate	S.B.Civil First Appeal No. 185/2012Ratan lal V/s Ranglal	Mr.N.A. Rajpurohit Mr.Pawan Ojha &	Mr.O.P.Sangwa
2	Smt.Meena Kothari,Advocate	S.B.Civil Misc.Appeal No.777/2009, Bhabhutram V/s G.D.Saxena & Ors	Mr.Narendra Thanvi	Mr.Prabhat Ojha-R-1 Mr.S.G.Ojha-R-2

**CAUSE LIST 30.05.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Abdul Aziz Khan , Advocate	S.B.Civil Misc.Tr.Pet.No. 64/2016,Smt.Laxmi V/s Raju	Mr.Vishal Sharma	Mr.....
2	Dr.Pramila Acharya , Advocate	S.B.Civil Misc.Tr.Pet.No. 36/2016,Smt.Neetu SinghV/sRahul Rajawat	Mr.Om Rajpurohit	Mt.Kaushal Gautam
3	Shri Mali Ram Pareek , Advocate	D.B.Civil Misc.Appeal No.1446/2013, Dr.Madhu V/s Manoj Kumar	Mr.I.R. Choudhary & Mr.R.K.Soni	Mr.Nitin Trivedi

  
उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,  
जोधपुर

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